

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No.538/96

Friday, this the 21st day of June, 1996.

C O R A M

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

G Pavithran,
Postmaster (Higher Selection Grade I),
Kollam Head Post Office,
Kerala Circle, Kollam.

....Applicant

By Advocate Shri MR Rajendran Nair.

vs.

1. The Director General (Posts),
Dak Bhavan, Sansad Marg, New Delhi.
2. The Chief Post Master General,
Kerala Circle, Trivandrum.

....Respondents

By Shri TR Ramachandran Nair, Addl Central Govt Standing Counsel.

The application having been heard on 21st June, 1996,
the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Applicant seeks a declaration that he is eligible to be considered for promotion to 'Postal Service Group B' with effect from the date on which one K Rajan was promoted. For the same relief, he has moved respondent Director General of Posts by A-3 representation undated November, 1995. Additional Standing Counsel for respondents submits that this representation will be considered on its merits and appropriate orders passed thereon within two months from today.

2. We record the submission and dispose of the application.

No costs.

Dated the 21st June, 1996.

P V Venkatakrishnan
PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

Chettur Sankaran Nair
CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

List of Annexure

**Annexure A3: True copy of the representation
dated 11/95 submitted by applicant to the
1st respondent**